

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF MAKTEL POWER LIMITED**

| <b>Sl. No.</b> | <b>PARTICULARS</b>                                                                 | <b>DETAILS</b>                                                                                                                                                                                                                                                                                                                                                          |
|----------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.             | Name of corporate debtor                                                           | MAKTEL POWER LIMITED                                                                                                                                                                                                                                                                                                                                                    |
| 2.             | Date of incorporation of corporate debtor                                          | 07.10.2009                                                                                                                                                                                                                                                                                                                                                              |
| 3.             | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956                                                                                                                                                                                                                                                                                                 |
| 4.             | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U31900GJ2009PLC058249                                                                                                                                                                                                                                                                                                                                                   |
| 5.             | Address of the registered office and principal office (if any) of corporate debtor | Plot No. 659, GIDC Estate, Waghodia, Dist. Vadodara Gujarat - 391760 INDIA                                                                                                                                                                                                                                                                                              |
| 6.             | Date of closure of Insolvency Resolution Process                                   | 04 <sup>th</sup> May, 2021                                                                                                                                                                                                                                                                                                                                              |
| 7.             | Liquidation commencement date of corporate debtor                                  | 05 <sup>th</sup> May, 2021 (Order received on 06.07.2021)                                                                                                                                                                                                                                                                                                               |
| 8.             | Name and registration number of the insolvency professional acting as liquidator   | Name– Dharit K Shah<br>Reg No- IBBI /IPA-001/IP-P00993/2017-2018/11640                                                                                                                                                                                                                                                                                                  |
| 9.             | Address and e-mail of the liquidator, as registered with the Board                 | Reg. Add – C/o. Bipin & Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007.<br>Email - <a href="mailto:bipin.smdt@gmail.com">bipin.smdt@gmail.com</a>                                                                                                                                                                  |
| 10.            | Address and e-mail to be used for correspondence with the liquidator               | <a href="mailto:C/o. Bipin &amp; Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email – cirp.maktel@gmail.com">C/o. Bipin &amp; Co, Chartered Accountants, 302, Centre Point, R.C. Dutt Road, Alkapuri, Vadodara, Gujarat – 390 007. Email – <a href="mailto:cirp.maktel@gmail.com">cirp.maktel@gmail.com</a></a> |
| 11.            | Last date for submission of claims                                                 | 05 <sup>th</sup> August, 2021                                                                                                                                                                                                                                                                                                                                           |

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the MAKTEL POWER LIMITED on 05<sup>th</sup> May, 2021 (order received on 6<sup>th</sup> July 2021).

The stakeholders of MAKTEL POWER LIMITED are hereby called upon to submit their claims with proof on or before 05<sup>th</sup> August, 2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Dharit Kishorbhai Shah  
Liquidator of Maktel Power Limited

Date: 08<sup>th</sup> July, 2021

Place: Vadodara

Reg. No- IBBI/IPA-001/IP-P00993/2017- 2018/11640